

Visit by Retired Officers to Ministry

4208. SHRI SANAT KUMAR MANDAL: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to refer to the reply given to Unstarred Question No. 9702 on 5th May, 1981 regarding visit by retired officers to Ministry and state:

(a) whether visits by the retired officers of his Ministry to the Sections/Branches dealing with Drugs and Synthetic Fibre Industry continue unabated and they are able to sneak into the Rooms with their past influence and contacts;

(b) whether any stay in one-Section/Branch of a Section Officer/Desk Officer has been prescribed to obviate their not developing vested interests and looking forward for lucrative post-retirement jobs with Industrial Houses;

(c) since how long the present incumbents are working in these Branches/sections and the reasons for not rotating them; and

(d) whether he is aware that some of these officers are now conducting their official business at their residences in collusion with these retired Officers and the action he proposes to take to eliminate such malpractices indulged in by them?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) The visitors to the Ministry are prohibited from meeting the officers below the rank of Under Secretary or from visiting rooms where Desk/Section officers sit.

(b) and (c). Generally, rotational transfers are to be effected after a period of three years as far as possible. Only one Desk officer deals with the Synthetic Fibre Industry and he has been at this desk only from 1-4-1980. Two officers in the Drugs Division have been in the same seat for more than three years. This being

a small Ministry, the scope for rotation of these officers is limited for the reason that if one officer has completed three years at one place, others may not have completed this period and shifting an officer would mean shifting other officers also who have not completed three years at one place. However, every effort is made to rotate the officers.

(d) This Ministry has no such information.

भालरापाटन (भालावाड़) में टेलीफोन प्रणाली को दुरुस्त रखना

4209. श्री चतुर्भुज : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उन्हें टेलीफोन प्रणाली को दुरुस्त रखने के बारे में (भालरापाटन) भालावाड़ के व्यापार-मंडल से कोई अनुरोध प्राप्त हुआ है; और

(ख) यदि हां, तो इस स्थिति को सुधारने के लिए सरकार क्या कदम उठा रही है और इस संबंध में पूर्ण व्यापार क्या है?

संचार मंत्रालय में राज्य मंत्री (श्री कांतिक उराव) : (क) व्यापार संघ भालरा पाटन से टेलीफोन प्रणाली के संबंध में तारीख 18-8-1981 का एक अभ्यावेदन प्राप्त हुआ है।

(ख) अभ्यावेदन में उठाये गए 7 मुद्दों के संबंध में स्थिति नीचे दी जा रही है :-

(1) तकनीशियन की नियुक्ति कर दी गई है; (2) 100 लाइनों के एम. ए. एक्स.—।।। टाइप स्वचल एक्सचेंज को 100 लाइनों के सी. बी. करचल एक्सचेंज में बदलने के लिए तकनीकी तथा वित्तीय व्यवहार्यता निकाली जा रही है; (3) मौजूदा शुल्क दर के अनुसार भालरापाटन तथा भालावाड़ की बीच एक यूनिट ट्रंक काल के लिए 1 रुपये का प्रभार न्यायोचित है; (4) चार टूटे हुए टेलीफोन उप यंत्रों को बदल दिया है। (5) लाइनों की अस्थायी फिटिंग को स्थायी बना दिया है (6) त्रुटिपूर्ण बिल तैयार करने का कोई स्पष्ट मामला नहीं दिया गया है जिसकी छाप-बीन की जा सके; (7) भालरा पाटन से